

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (video Conference)**

CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.250/9/HDB/2020
NAME OF THE COMPANY	Acquaint Engineers and Infrastructure (P) Ltd
NAME OF THE PETITIONER(S)	Ch Raja Babu
NAME OF THE RESPONDENTS(S)	Acquaint Engineers and Infrastructure (P) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference in CP (IB) No.250/9/HDB/2020, pursuant to hearing held on 24.09.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Ms. JVL Bharati, counsel for the Petitioner appeared through video conference.
3. No representation on behalf of Respondent through video conference inspite of efforts made by the Registry.
4. Counsel for the Petitioner is directed to intimate the next date of hearing to the Respondent for appearance and for making submissions and file proof of service in the registry.
5. Put up the matter on 06.11.2020.


MEMBER JUDICIAL